

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2715
TO BE ANSWERED ON 9TH JULY, 2019
SETTING UP OF FOODGRAIN GODOWNS

†2715. SHRI PANKAJ CHAUDHARY:
SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has accorded approval to any scheme for setting up of foodgrain godowns with modern facilities, if so, the details thereof along with the details of such godowns constructed/ set up till now, State/UT-wise;
- (b) whether the Government proposes to fix the responsibility on the persons causing delay in the construction of these godowns and set timelimit for such construction of godowns;
- (c) the details of storage capacity constructed during the last three and the current year across the country, State/UT-wise including Gujarat along with the details of the funds sanctioned, allocated and utilised for this purpose during the abovementioned period, State/UT-wise including Gujarat;
- (d) the details of the ongoing projects across the country along with the details of the funds sanctioned, allocated and utilised for this purpose so far, State/UT-wise; and
- (e) whether the Government is planning to create silo storage within the country, if so, the details thereof, State/ UT-wise along with their capacity and the reasons therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) to (e): Depending on requirement in specific areas and for modernization of storage facilities, Government implements the following schemes for construction of godowns and silos in the country for central pool stock of foodgrains:

- i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by Food Corporation of India (FCI). A capacity of 142.62 Lakh MT (LMT) has been created as on 31.05.2019. The State/UT-wise details of capacity created during the last 3 years, current year (up to 31.05.2019) and since inception of the scheme are at Annexure-I. Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies. The time limit for construction of godowns under this scheme is 1 year without railway sidings and 2 years with railway siding. As per the agreement, the responsibility of delay in construction is on the part of investor/private party. The delay in construction of maximum up to one year may be allowed with a clause of similar reduction in the guarantee period. In case of delay beyond one year of the agreement, appropriate decision is taken by State Level Committee (SLC)/High Level Committee (HLC) of FCI. The State/UT-wise status of ongoing projects under PEG Scheme (as on 31.05.2019) is at Annexure-II.
- ii. Central Sector Scheme (erstwhile Plan Scheme): This scheme is implemented in the North Eastern States along with a few other States. Funds are released by the Government to FCI and also directly to the State Governments for construction of godowns. A total capacity of 68,995 MT has been completed by FCI and State Governments from 01.04.2016 to 31.05.2019. The State/UT-wise details of capacity constructed under the Scheme are at Annexure-III. The State/UT-wise details of ongoing projects under the scheme are at Annexure-IV. The State/UT-wise funds allocated, released and utilized for construction of godowns during the last 3 years and current year are at Annexure-V. The progress of construction of godowns is monitored and periodically assessed. It is ensured that funds are released only after the State Governments/FCI furnish utilization certificates.
- iii. Construction of Steel Silos: In addition to conventional godowns, Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. Against this, as on 31.05.2019, steel silos of 6.75 LMT capacity have been created. The State/UT-wise details of capacity created during the last 3 years, current year along with the ongoing projects of construction of steel silos are at Annexure-VI. The State/UT-wise details of silos planned in the country as per the action plan/road map approved by Government of India are at Annexure-VII. As per the concession agreement the silos are to be constructed within 2.5 years of signing concession agreement. The Concession Agreement which is signed between Government Agencies and private parties provide for penalties if the projects are delayed beyond the stipulated period. The silos are constructed in PPP mode and investment is done by the private parties. However, in case of silos constructed in Viability Gap Funding (VGF) model, the private party can seek grant in the tender. The grant approved by Ministry of Finance, Government of India for construction of silos in VGF model during the last three years and current year i.e. 2019-20 (up to 31.05.2019) is at Annexure -VIII.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO.2715 DUE FOR ANSWERED ON 09.07.2019 IN THE LOK SABHA.

The State/UT-wise details of the capacity created during the last 3 years, current year and total capacity created since inception of PEG scheme are as given below:

(figures in LMT)

SL	State	2016-17	2017-18	2018-19	2019-20 (up to 31.05.2019)	Total capacity created since inception (as on 31.05.2019)
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.88
2	Bihar	1.07	0.45	0.10	0.15	3.55
3	Chhattisgarh	0.12	0.00	0.00	0.00	5.38
4	Gujarat	0.00	0.00	0.00	0.00	0.50
5	Haryana	0.00	0.00	0.00	0.00	34.37
6	Himachal Pradesh	0.00	0.00	0.00	0.15	0.40
7	Jammu & Kashmir	0.08	0.20	0.07	0.00	1.63
8	Jharkhand	0.15	0.65	0.40	0.15	2.48
9	Karnataka	0.00	0.00	0.00	0.00	2.41
10	Kerala	0.00	0.00	0.00	0.00	0.05
11	Madhya Pradesh	0.95	0.21	0.15	0.00	13.03
12	Maharashtra	0.00	0.00	0.00	0.00	5.63
13	Odisha	0.10	0.20	0.28	0.00	3.52
14	Punjab	0.40	0.00	0.00	0.00	44.68
15	Rajasthan	0.00	0.15	0.00	0.00	2.35
16	Tamil Nadu	0.40	0.55	0.00	0.00	2.55
17	Telangana	0.00	0.00	0.00	0.00	2.69
18	Uttar Pradesh	0.46	1.25	0.36	0.00	14.64
19	Uttarakhand	0.00	0.10	0.00	0.00	0.10
20	West Bengal	0.17	0.05	0.05	0.00	1.54
21	Assam	-	0.25	0.00	0.00	0.25
	Total	3.90	4.06	1.40	0.45	142.62

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The State/UT-wise details of ongoing projects under construction in Private Entrepreneurs Guarantee (PEG) Scheme (as on 31.05.2019) is as given below:

SL	State	Capacity (in MT)
1	Uttar Pradesh	41,660
2	Haryana	47,230
3	West Bengal	90,000
4	Bihar	213
5	Odisha	5,000
6	Madhya Pradesh	76,500
7	Andhra Pradesh	25,000
8	Tamil Nadu	10,000
9	Jharkhand	60,000
10	Jammu & Kashmir	86,660
11	Himachal Pradesh	76,700
12	Telangana	50,000
	Total	5,68,963

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The State-wise capacity of construction of godowns under Central Sector (erstwhile plan) Scheme from 2016-17 to 2019-20 (upto 31.05.2019) by FCI is as below:-

(Capacities in MT)

SL	State	2016-17	2017-18	2018-19	2018-19 (upto 31.05.201 9)	Cumulative capacity completed from 01.04.2016 to 31.05.2019
1	2	3	4	5	6	7
1	Assam	-	-	-	-	-
2	Arunachal Pradesh	3,980	3,340	-	-	7,320
3	Manipur	-	-	17,100	-	17,100
4	Meghalaya	-	-	-	-	-
5	Mizoram	-	-	-	-	-
6	Nagaland	-	4,590	-	-	4,590
7	Sikkim	-	-	-	-	-
8	Tripura	-	-	-	-	-
	Total	3,980	7,930	17,100	-	29,010
1.	Himachal Pradesh	-	-	3,340	-	3,340
2.	Kerala	-	-	15,000	-	15,000
3.	Jharkhand	-	-	-	-	-
	Total	-	-	18,340	-	18,340
	Grand Total (NE+ Others)	3,980	7,930	35,440	-	47,350

The State-wise capacity of construction of godowns from 2016-17 to 2019-20 (up to 31.05.2019) by the respective State Governments is as below:-

(figures in MT)

Sl	Name of the State	2016-17	2017-18	2018-19	2019-20 (up to 31.05.2019)	Cumulative capacity completed from 01.04.2016 to 31.05.2019
1	Assam	-	-	-	-	-
2	Mizoram	-	2,000	-	-	2,000
3	Meghalaya	-	-	-	-	-
4	Sikkim	-	-	-	-	-
5	Tripura	15,000	2,500	-	-	17,500
6	Arunachal Pradesh	640	-	225	-	865
7	Nagaland	-	-	1,280	-	1,280
	Total	15,640	4,500	1,505	-	21,645

Grand Total=68,955

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The State-wise details of ongoing projects under Central Sector Scheme "Storage & Godowns" 2017-20 by FCI (as on 31.05.2019) is as below:-

State	Capacity (MT)
Assam	20,000
Arunachal Pradesh	2,790
Manipur	7,500
Meghalaya	2,500
Himachal Pradesh	6,220
Total	39,010

The State-wise details of ongoing projects under Central Sector Scheme "Storage & Godowns" 2017-20 by State Governments (as on 31.05.2019) is as below:-

SL	State	Capacity (in MT)
1	Assam	16,000
2	Arunachal Pradesh	400
3	Mizoram	4,450
4	Nagaland	2,560
5	Sikkim	3,450
6	Tripura	2,000
Total		28,860

Annexure-V

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO.2715 DUE FOR ANSWERED ON 09.07.2019 IN THE LOK SABHA.

Year wise and region wise funds allocated under Central Sector (erstwhile Plan) Scheme "Storage & Godowns" and actual fund released and utilized by FCI.

(in Rs. crore)

Components	2016-17		2017-18		2018-19		2019-20		Funds utilized by FCI from 01.04.2016 to 31.05.2019
	RE	AFR	RE	AFR	RE	AFR	BE	AFR (up to 31.05.2019)	
North East (NE) head of FCI	50.00	35.75	23.50	23.50	63.00	63.00	45.00	-	151.14
Other than North East (ONE) head of FCI	-	-	-	-	-	-	04.00	-	18.58
Total	50.00	35.75	23.50	23.50	63.00	63.00	49.00	-	169.72

BE=Budget estimates

RE=Revised estimates

AFR=Actual Funds released

Year wise and State wise funds allocated under Central Sector (erstwhile Plan) Scheme "Storage & Godowns" and actual fund released and utilized by State Governments.

(in Rs. Cr.)

Sl	Name of the State	2016-17		2017-18		2018-19		2019-20		Funds utilized by State Governments against funds released from 01.04.2016 to 31.05.2019
		RE	AFR	RE	AFR	RE	AFR	BE	AFR (up to 31.05.2019)	
1	Assam	2.00	-	29.32	09.57	23.30	-	21.00	-	-
2	Arunachal Pradesh		10.36		08.04		-		-	05.04
3	Mizoram		01.64		-		14.42		-	01.64
4	Nagaland		04.25				04.00		-	05.91
5	Sikkim		-		11.71		-		-	-
6	Tripura		-		-		04.88		-	-
Total		2.00	16.25	29.32	29.32	23.30	23.30	21.00	-	12.59

BE=Budget estimates

RE=Revised estimates

AFR=Actual Funds released

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The State/UT-wise details of silos created under the road map/action plan during the last 3 years, current year (up to 31.05.2019) are given below:

Year	Silo created (LMT)
2016-17	6.00
2017-18	0.25
2018-19	0.50
2019-20 (up to 31.05.2019)	-
Total	6.75

The State/UT-wise details of ongoing projects of construction of silos (as on 31.05.2019) are given below:

SL	State	Capacity (in LMT)
1	Assam	0.50
2	Bihar	0.50
3	Punjab	2.00
4	Uttar Pradesh	0.50
5	Haryana	1.50
6	Gujarat	0.50
	Total	5.50

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The State/UT-wise details of silos planned in the country as per the action plan/road map approved by Government of India are as given below:

(figures in LMT)

SL	State	Capacity planned
1	Andhra Pradesh	3.50
2	Assam	0.50
3	Bihar	9.50
4	Chhattisgarh	1.00
5	Delhi	1.00
6	Gujarat	3.00
7	Haryana	9.50
8	Karnataka	0.25
9	Madhya Pradesh	10.00
10	Maharashtra	1.50
11	Odisha	2.00
12	Punjab	31.00
13	Rajasthan	6.25
14	Telangana	1.50
15	Uttar Pradesh	12.00
16	West Bengal	7.50
	Total	100.00

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The grant approved by Ministry of Finance, Government of India, for construction of silos in VGF model during the last three years and current year i.e. 2019-20 (up to 31.05.2019) is given below:

SL	Year	Grant Approved (in Rs Cr)	State
1	2016-17	-	-
2	2017-18	-	-
3	2018-19	5.31	Punjab
4	2019-20 (up to 31.05.2019)	-	-
	Total	5.31	
